

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 298 OF 2014

Dated: 23rd March, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Punjab State Power Corporation Ltd.

.... Appellant(s)

Versus

M/s. GNA Udyog Ltd. & Anr.

.... Respondent(s)

Counsel for the Appellant (s)

: Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent (s)

: Mr. Arun Sharma for
Mr. Tajender K. Joshi for R.1

Mr. Sakesh Kumar for R-2

ORDER

At the request of learned counsel for the appellant, the matter is
adjourned to **07.04.2016.**

**(I.J. Kapoor)
Technical Member**

ts/dk

**(Justice Ranjana P. Desai)
Chairperson**